

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.458
TO BE ANSWERED ON THE 5TH FEBRUARY, 2019

PM-AASHA SCHEME

458. SHRI ANTO ANTONY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the objectives and salient features of the Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA);
- (b) whether there is any provision under the PM-AASHA for procuring agricultural produce to ensure remunerative prices to farmers; and
- (c) if so, the details thereof including the quantum of foodgrains procured and the amount granted to farmers under PM-AASHA so far, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): The objective of the Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) is to ensure remunerative prices to farmers for their produce. PM-AASHA is an umbrella scheme comprising Price Support Scheme (PSS), Price Deficiency Payment Scheme (PDPS) and Private Procurement & Stockist Scheme (PPSS). These schemes are implemented at the request of the State Governments / Union Territories. PSS is implemented for procurement of pulses, oilseeds and copra of Fair Average Quality (FAQ) at Minimum Support Price (MSP), whereas PDPS is implemented for oilseeds. However, States/UTs have options to choose either PSS or PDPS in a given procurement season with respect to a particular oilseed crop for the entire State. PDPS does not involve any physical procurement but envisages direct payment of the difference between the MSP and the selling / modal price to pre-registered farmers selling oilseeds of prescribed FAQ norms within the stipulated period in the notified market yard through a transparent auction process. Besides, PPSS is also implemented for oilseeds on pilot basis and States have the option for implementation of PPSS in district/selected APMC(s) of district involving the participation of private stockist.

(b): Yes.

(c): The state-wise details of foodgrains procured at MSP after the launch of PM-AASHA is at Annexure-I and Annexure-II. For these procurements, farmers have been granted MSP for their produce.

ANNEXURE-I

**DETAILS OF PULSES PROCURED UNDER PSS AFTER THE LAUNCHED PM-AASHA(as on
28.1.2019)**

States	Commodities	MSP per MT	Procurement Upto 28.01.2019 (In MT)	MSP value (Rs. In Crores)
Karnataka	Moong	69750	28950.00	201.93
	Urad	56000	10.10	0.06
	Tur	56750	29.50	0.17
Tamil Nadu	Moong	69750	364.90	2.55
Uttar Pradesh	Moong	69750	2.20	0.02
	Urad	56000	27427.66	153.59
Telangana	Moong	69750	13375.31	93.29
	Urad	56000	578.39	3.24
	Tur	56750	38485.70	218.41
Maharashtra	Moong	69750	18986.09	132.43
	Urad	56000	11331.77	63.46
Madhya Pradesh	Moong	69750	2971.56	20.73
	Urad	56000	345000.00	1932.00
Andhra Pradesh	Moong	69750	242.20	1.69
	Urad	56000	493.00	2.76
Rajasthan	Moong	69750	236277.28	1648.03
	Urad	56000	77444.94	433.69
Haryana	Moong	69750	224.90	1.57
Gujarat	Moong	69750	365.55	2.55
	Urad	56000	5439.75	30.46
Total			808,000.80	4942.61

Annexure-II

PROCUREMENT OF RICE AND COARSEGRAINS DURING KHARIF 2018-19				
STATE/UT	RICE# (in LMT)	JOWAR* (in MT)	BAJRA* (in MT)	MAIZE* (in MT)
A&N ISLANDS				
ANDHRA PRADESH	22.60			
TELANGANA	26.82			
ASSAM	0.15			
BIHAR	1.25			
CHANDIGARH	0.13			
CHHATISGARH	40.80			
DELHI				
GUJARAT	0.09		696.00	1538.00
HARYANA	39.09		180744.00	
HIMACHAL PRADESH				
JAMMU & KASHMIR	0.09			
JHARKHAND	0.36			
KARNATAKA				
KERALA	0.64			
MADHYA PRADESH	13.95	135.00	4099.00	
MAHARASHTRA	2.59	10713.00		6987.00
NAGALAND				
ODISHA	23.70			
PUDUCHERRY				
PUNJAB	113.30			
NEF(TRIPURA)	0.07			
RAJASTHAN				
TAMIL NADU	2.51			
UTTAR PRADESH	27.60			
UTTRAKHAND	4.52			
WEST BENGAL	8.90			
TOTAL PROCUREMENT	329.17	10848.00	185539.00	8525.00

As on 31.01.2019

* As on 29.01.2019
